## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER

: ZP 54/2010

PETITION NUMBER

: TP 22/16

NAME OF THE PETITIONER(S)

: KIRTI D SHAH & 5 OTHERS : DEEUXE ROAD LINES BUT. LTD. 5

NAME OF THE RESPONDENT(S)

**UNDER SECTION** 

: 397/398

S.NO. NAME(IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

Uday Shankal Arsts

Sajan P. Chinnappa

9611335997

Counsel for Petitone

Represendent And

Representative of Delaxe Roadlies But Hod A. Devara 91640 88100

Counsel for petitioner is present. He has filed 2 sets of copies. He has also filed a memo about notices issued to Respondents No.1 to 4 as per directions of this Tribunal. Representative of Respondents No.1 to 4 ispresent. He requested time to engage a counsel.

Time granted till 07.03.2017.

MEMBER (J)

MEMBER (T)